Achievement of communication and information technology targets

403. SHRI SABIR ALI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of States in which targets of communication and information technology (Software) were achieved during the last three years;

(b) the States where considerable progress is yet to be achieved;

(c) the special steps being taken in this regard; and

(d) the amount likely to be incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) to (d) The Department of Information Technology, Ministry of Communications and Information Technology, Government of India does not set State-wise targets for Software.

The Department of Information Technology, Government of India has set up a Society ⬜Software Technology Parks of India (STPI)⬜, in 1991, with the objectives of promoting and facilitating the Software exports from India. STPI has set up 51 STPI Centres in different States across the country and its details are given in the Statement.

Statement

Details of 51 Centres set up under Software Technology Parks of India New Delhi-110003

Sl. No.	State	STPI Centres
1	2	3
1.	Andhra Pradesh	Hyderabad
2.		Thirupati
3.		Vijayawada
4.		Vizag
5.		Warangal
6.		Kakinada
7.	Assam	Guwahati
8.	Chhattisgarh	Bhilai
9.	Gujarat	Gandhinagar
10.	Himachal Pradesh	Shimla

1	2	3
11.	Jammu and Kashmir	Srinagar
12.		Jammu
13.	Jharkhand	Ranchi
14.	Karnataka	Bangalore
15.		Hubli
16.		Mangalore
17.		Manipal
18.		Mysore
19.	Kerala	Thiruvananthapura
20.	Madhya Pradesh	Indore
21.	Maharashtra	Aurangabad
22.		Nagpur
23.		Nasik
24.		Navi Mumbai
25.		Kolhapur
26.		Pune
27.	Manipur	Imphal
28.	Orissa	Bhubaneswar
29.		Rourkela
30.	Pondicherry	Pondicherry
31.	Punjab	Mohali
32.	Rajasthan	Jaipur
33.		Jodhour
34.	Sikkim	Gangtok
35.	Tamil Nadu	Chennai
36.		Coimbatore
37.		Madurai
38.		Thirunavelli

1	2	3
39.	Tamil Nadu	Trichy
40.	Uttar Pradesh	Kanpur
41.		Lucknow
42.		Noida
43.		Allahabad
44.	Uttaranchal	Dehradun
45.	West Bengal	Kolkatta
46.		Durgapur
47.		Khargapur
48.		Siliguri
49.		Haldia
50.	Bihar	Patna
51.	Meghalaya	Shilong

Freezing of mobile phones without IMEI number

404. SHRIMATI SHOBHANA BHARTIA:
     SHRI MAHENDRA MOHAN:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has recently directed all the mobile operators to snap connections of subscribers who are using cellphones without the International Mobile Equipment Identity (IMEI) number;

(b) if so, the facts and details thereof; and

(c) the time by when all the mobile companies have been directed to comply the orders of the DoT?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) Yes, Sir.

(b) and (c) Government has directed on 6th October, 2008 to all Access Service Providers (Cellular Mobile Telecom Service/Unified Access Service/Basic Service) Licences to make provision of Equipment Identification Register (EIR) in their network, so that calls without International Mobile Equipment Identity (IMEI)/Electronic Serial Number (ESN) or that with IMEI/ESN with all zero area not processed and rejected. The Access Services providers have been now given time period till 31.03.2009 to comply with directions and report compliance by 15.04.2009.